

S.NO	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF INSTITUTION AND ON DISPOSAL	NO. OF DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM-1284/2024	23.11.2024	12.07.2025	231	39	1
			Suit for Recovery	CS COMM-1285/2024	23.11.2024	26.07.2025	245	13	1
			Suit for Recovery	CS COMM-1131/2024	15.10.2024	30.07.2025	288	11	2
			Suit for Recovery	CS COMM-1169/2024	23.10.2024	31.07.2025	281	3	2
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	CS (COMM)/763/2023	08-05-2023	30-07-2025	814	7	NIL
			CS (COMM)/	CS (COMM)/776/2023	10-05-2023	30-07-2025	812	7	NIL
			CS (COMM)/	CS (COMM)/779/2023	10-05-2023	30-07-2025	812	7	NIL
			CS (COMM)/	CS (COMM)/782/2023	10-05-2023	30-07-2025	812	7	NIL
			CS (COMM)/	CS (COMM)/785/2023	10-05-2023	30-07-2025	812	7	NIL
			CS (COMM)/	CS (COMM)/788/2023	11-05-2023	30-07-2025	811	7	NIL
			CS (COMM)/	CS (COMM)/791/2023	11-05-2023	30-07-2025	811	7	NIL
			CS (COMM)/	CS (COMM)/793/2023	11-05-2023	30-07-2025	811	7	NIL
			CS (COMM)/	CS (COMM)/796/2023	12-05-2023	30-07-2025	810	7	NIL
			CS (COMM)/	CS (COMM)/806/2023	15-05-2023	30-07-2025	807	7	NIL
			CS (COMM)/	CS (COMM)/807/2023	15-05-2023	30-07-2025	807	7	NIL
			CS (COMM)/	CS (COMM)/825/2023	18-05-2023	30-07-2025	804	7	NIL
			CS (COMM)/	CS (COMM)/829/2023	18-05-2023	30-07-2025	804	7	NIL
			3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT- 03	CENTRAL	Suit for Recovery	772/2023	09.05.2023	15.07.2025

OMP(I) COMM	112/2025	29.01.2025	01.07.2025	154	0	0
OMP(I) COMM	182/2025	20.02.2025	02.07.2025	133	0	0
OMP(I) COMM	183/2025	20.02.2025	02.07.2025	133	0	0
Suit for Recovery	210/2025	18.02.2025	03.07.2025	136	0	0
Suit for Recovery	674/2025	09.06.2025	03.07.2025	24	0	0
Suit for Recovery	680/2025	13.06.2025	03.07.2025	20	0	0
EXECTION	29/2025	14.01.2025	03.07.2025	173	0	1
Suit for Recovery	1175/2024	24.10.2024	04.07.2025	255	0	1
EXECTION	567/2024	13.12.2024	05.07.2025	207	0	1
Suit for Recovery	790/2024	22.07.2024	07.07.2025	355	0	1
Suit for Recovery	440/2024	06.04.2024	08.07.2025	458	0	1
OMP (I) COMM	25/2025	14.01.2025	09.07.2025	178	0	0
OMP (I) COMM	379/2025	01.05.2025	09.07.2025	70	0	0
OMP(I) COMM	382/2025	01.05.2025	09.07.2025	70	0	0
OMP (I) COMM	822/2024	14.08.2024	09.07.2025	330	0	1
OMP (I) COMM	365/2025	30.04.2025	09.07.2025	70	0	0
OMP(I) COMM	24/2025	14.01.2025	09.07.2025	177	0	1
Suit for Recovery	1160/2024	22.10.2024	10.07.2025	263	0	1
Suit for Recovery	301/2025	12.03.2025	10.07.2025	120	0	0
MIS DJ.	518/2025	08.07.2025	11.07.2025	3	0	0
Suit for Recovery	500/2025	07.05.2025	11.07.2025	65	0	0

OMP (I) COMM	494/2025	01.07.2025	12.07.2025	11	0	0
OMP (I) COMM	256/2025	25.03.2025	12.07.2025	111	0	0
EXECTION	374/2023	07.07.2023	14.07.2025	373	0	2
OMP (I) COMM	333/2025	16.04.2025	14.07.2025	90	0	0
Suit for Recovery	591/2023	05.04.2023	15.07.2025	467	0	1
OMP (I) COMM	301/2025	02.04.2025	15.07.2025	104	0	0
EXECTION	269/2025	23.05.2025	16.07.2025	54	0	0
OMP (I) COMM	554/2025	09.07.2025	16.07.2025	7	0	0
OMP (I) COMM	555/2025	09.07.2025	16.07.2025	7	0	0
Suit for Recovery	903/2024	21.08.2024	16.07.2025	330	0	2
Suit for Recovery	902/2024	21.08.2024	16.07.2025	330	0	2
EXECTION	327/2025	04.07.2025	17.07.2025	13	0	0
Suit for Recovery	541/2025	16.05.2025	17.07.2025	62	0	0
Suit for Recovery	629/2025	30.05.2025	18.07.2025	49	0	0
EXECTION	330/2025	05.07.2025	19.07.2025	14	0	0
EXECTION	23/2025	14.01.2025	22.07.2025	189	0	1
Suit for Recovery	1268/2024	19.11.2024	22.07.2025	245	0	0
Suit for Recovery	381/2023	02.03.2025	23.07.2025	374		2
OMP (I) COMM	336/2025	16.04.2025	23.07.2025	98	0	0
OMP (I) COMM	362/2025	29.04.2025	23.07.2025	85	0	0
OMP (I) COMM	243/2025	17.03.2025	24.07.2025	129	0	0

			Suit for Recovery	838/2025	23.07.2025	24.07.2025	1	0	0
			Suit for Recovery	1244/2023	18.09.2023	24.07.2025	699	0	2
			EXECTION	256/2024	09.07.2024	30.07.2025	386	0	1
			EXECTION	65/2025	24.01.2025	30.07.2025	187	0	0
			MIS DJ.	500/2025	03.07.2025	30.07.2025	27	0	0
			OMP (I) COMM	75/2025	21.01.2025	31.07.2025	191	0	0
			Suit for Recovery	1041/2024	19.09.2024	31.07.2025	315	0	1
			Suit for Recovery	178/2025	12.02.2025	31.07.2025	169	0	0
			EXECTION	238/2024	01.07.2024	31.07.2025	395	0	2
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/1000/2024	11-09-2024	01-07-2025	293 DAYS	26 DAYS	NIL
			RECOVERY	CS (COMM)/328/2024	04-03-2024	02-07-2025	485 DAYS	22 DAYS	NIL
			RECOVERY	CS (COMM)/1437/2023	30-10-2023	05-07-2025	614 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/554/2024	03-05-2024	09-07-2025	432 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/1618/2023	20-12-2023	22-07-2025	580 DAYS	17 DAYS	ONE
			RECOVERY	CS (COMM)/804/2024	25-07-2024	24-07-2025	369 DAYS	14 DAYS	NIL
			PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/487/2025	04-06-2025	31-07-2025	57 DAYS	5 DAYS	NIL
			PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/488/2025	04-06-2025	31-07-2025	57 DAYS	5 DAYS	NIL
			PETITION U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)/489/2025	04-06-2025	31-07-2025	57 DAYS	5 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL						
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	CS(COMM)	1568/2023	11.12.2023	05.07.2025	572	11	0

			CS(COMM)	14/2025	21.04.2025	10.07.2025	80	5	0
			CS(COMM)	885/2024	16.08.2025	16.07.2025	340	14	0
			CS(COMM)	943/2022	25.03.2025	26.07.2025	1219	2	0
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	SUIT FOR RECOVERY	CS (COMM)-11/2022	24.12.2021	12-07-2025	1294 DAYS	0	
			Application under Section 34 of the Arbitration Act	COMP (COMM)-02/2025	10.01.2025	03-07-2025	175 DAYS	43 DAYS	
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
14	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST	NIL						
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL						
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL						
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/907/2024	45586	45867	281	-	6
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL						
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
21	SH. BALWANT RAIN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL						
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL						

23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS(COMM)	988/2022	01-10-2022	08-07-2025	1011	NIL	NIL	
			CS(COMM)	958/2023	13-10-2023	21-07-2025	647	NIL	NIL	
			CS(COMM)	715/2022	23-07-2022	24-07-2025	1097	NIL	NIL	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	Commerical Cases	CS (COMM)/272/2025	03.04.25	01.07.25	89	1	NIL	
				CS (COMM)/502/2023	27.05.23	05.07.25	770	1	NIL	
				CS (COMM)/3891/2024	26.11.24	05.07.25	221	1	NIL	
				OMP (I) (COMM.)/65/2025	09.07.25	22.07.25	13	1	NIL	
				CS (COMM)/350/2024	06.05.24	25.07.25	445	2	NIL	
				CS (COMM)/114/2024	20.02.24	29.07.25	525	1	NIL	
				CS/COMM/186/2025	04.03.25	31.07.25	149	1	NIL	
				CS/COMM/654/2022	08.07.22	31.07.25	1119	8	NIL	
				CS/COMM/655/2022	08.07.22	31.07.25	1119	8	NIL	
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL							
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL							
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL							
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL							

34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHNADA	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHNADA	NIL
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHNADA	NIL
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHNADA	NIL

